

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 872/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Honest Security Services
V/s.
Sapphire Land Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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SUBIR KUMAR
FOR RESPONDENT } Subl
13.10.2017
Kunjabash Pandey
Adv - for the Petitioner
By consent 21.11.2017
ORDER
T.C.P. No. 872/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **21.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 13.10.2017

ug

Sd/-

M.K. SHRAWAT

Member (Judicial)

(not to be)